

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**


**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/15/ (IB)/2017

**NAME OF THE PETITIONER(S)** : KASTURI & SONS LTD

**NAME OF THE RESPONDENT(S)** : BORG ENERGY INDIA PVT LTD

**UNDER SECTION** : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	Ms. GURMEET KOUR. For R & P Partners	Counsel for Petitioner.	

**ORDER**

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner is directed to send a private notice to the respondent for their presence on the next date of hearing. The Registry is also directed to send private notice to the respondent. Put up on **07.07.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)